

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-314**  
**IB-1809(ND)/2019**

**IN THE MATTER OF:**

M/s. P.P Jewellers Pvt. Ltd.

....Applicant

Vs.

M/s. Mankola Enterprises Pvt. Ltd.

....Respondent

**SECTION**

Under Section 9 of IBC,2016

Order delivered on 23.09.2019

**CORAM:**

**JUSTICE SHRI R.D. KHARE (Retd.)**

**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. Priyadarshi and Adv. Krishna Mohan Menon

For the Respondent

:

**ORDER**

Pursuant to the earlier orders dated 13.09.2019 of this Tribunal, Counsel for the petitioner stated that he shall file the tracking report . Let the same be filed. To come up on 27.09.2019.

-Sol-

(SUMITA PURKAYASTHA)  
MEMBER (T)

-Sol-

(JUSTICE SHRI R.D. KHARE)  
MEMBER (J)

SJM.